

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.58 of 2013 in
DFR No. 167 of 2013**

Dated : 21st February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Madhya Pradesh Power Generating Co. Ltd.Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

ORDER

**IA No.58 of 2013
(Condone delay Application)**

Issue notice to the Respondents. Dasti service is permitted.
Registry is also directed to issue notice to the Respondents.

Post the matter on **22.03.2013.**

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**